

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 22.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/787/2024 in Company Petition IB/130/2023
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	Bank of Baroda
NAME OF THE RESPONDENT(S)	Mr. K. Srinivasa Reddy
UNDER SECTION	95 of IBC

ORDER

CP/IB/130/2023

Present: Ld. Counsel Mr. B. Sridharan for the Financial Creditor.

IA (IBC)/787/2024

Present: Ld. Counsel Mr. Varun Ambati for the Personal Guarantor.

RP report is taken on record. For filing objections to the RP report, **matter is adjourned to 30.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)